

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

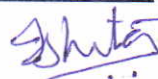
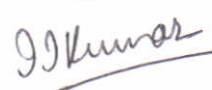
C. P. NO. 154/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

NAME OF THE COMPANY: Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt.
Ltd.

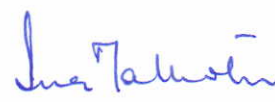
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ishita Srivastava	Adv.	Petitioner	
2.	Isha J Kumar	Adv.	Resp 1, 4 & 5	

ORDER

Ld. Counsels for both the parties confirm that the settlement has been arrived at and the MoU executed. Let the same be filed before this Bench duly supported by the Affidavits and for recording of the statement of the authorized representatives.

2. To come up on 28.09.2016.


(Ina Malhotra)
Member Judicial